

CA 640 / 1995

11.5.2000 Hon. Mr. S. Biswas, A.M.

None for the app-licant,
Sri A.N. Banbasta pray to Sri A.K.
Grewa learned Counsel for the
respondents. The app-licant consistently
absent. Obviously he lost his
interest in the case. The OA
is dismissed in default.
No costs.

S
A.M.

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